

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 125/2000 in OA 492/99

DATE OF ORDER : 20.11.2000

Between :-

G.V.Ramanamma

...Petitioner/Applicant

And

1. Shri Shyamal Ghosh,
Chairman, Telecom Commission,
Sanchar Bhavan, New Delhi-110 001,
rep. the Union of India.
2. Shri J.Ramanujam,
Chief General Manager,
Telecom,
AP Circle, Hyderabad-1.
3. Shri J.Ramachandraraao,
General Manager, Telecom District,
Visakhapatnam - 530 020.

...Contemners/Respondents

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Counsel for the Applicant : Shri T.V.V.S.Murthy

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI M.V.NATARAJAN : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard Sri T.V.V.S.Murthy, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the respondents.

2. The learned counsel for the rival parties mention that the directions given by the Tribunal in OA 492/99 dated 19.8.99 have been suspended by the High Court of Andhra Pradesh in WPMP No.25730 of 2000 in WP No.20260 of 2000 vide order dated 25.10.2000, a copy of which is taken on record.

3. In view of the above, the CP does not survive. Hence the same is closed. No costs.

M.V.Natarajan
(M.V.NATARAJAN)
Member (A)

D.H.Nasir
(D.H.NASIR)
Vice-Chairman

Dated: 20th November, 2000.
Dictated in Open Court.

Avv/

avv/